NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 77/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

Name of the Company:

Dr. Rajeshkumar H Acharya POA of

Dr. Bela M Talwar

(Panetar Hotels & Resorts Pvt. Ltd)

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 KHUSHBU RAMLAL SUTHAR PCS APPELLANT Results -

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ORDER

Learned PCS Ms. Khushbu Suthar present for Appellant. None present for ROC and Respondent no. 2.

Proof of service of notice of date of hearing on Respondent no. 2 filed.

Respondent no. 2 not complied with the direction.

ROC Ahmedabad is directed to obtain the bank accounts and income tax return of the M/s. Panetar Hotels & Resorts Pvt Ltd. and file the same before this Tribunal along with report regarding the status of the Company.

Registry is directed to intimate ROC about the order.

List the matter 19.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 15th day of February, 2018.